

testing clinical samples. Sixteen additional laboratories have also started testing. There is adequate quantity of Oseltamivir, the drugs and protective equipments. License has been issued to three Indian manufacturers for importing seed virus to manufacture flu vaccine. Training of district level teams is supported by Ministry of Health and Family Welfare.

Short term media plan has been implemented. Travel advisory, do's and don'ts and other pertinent information has been widely published to allay fear and avoid panic. Media is kept informed on daily basis. The pandemic preparedness and response calls for actions in sectors beyond health. National Disaster Management Authority has issued guidelines for such actions. All States have been requested to gear up the State machinery and strengthen isolation facilities including critical care facilities at district level.

Upgradation of medical equipment

3727. SHRI MANGALA KISAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of projects sanctioned and approved, State-wise under the NRHM for upgradation of health facilities through procurement of medical equipment;
- (b) the details of projects approved under NRHM for the States of Uttarakhand, Punjab, Madhya Pradesh and Orissa;
- (c) the total budgetary allocation made under NRHM for these States for the last three years;
- (d) the total quantum utilized for the last three years;
- (e) whether the steps are being taken to simplify the process of procurement of medical equipment under NRHM;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (g) NRHM provisions for all health facilities *viz.*, Sub-Centre, Primary Health Centres, Community Health Centres and District Hospitals to reach the Indian Public Health Standards (IPHS) as per facility specific requirement which *inter alia* includes medical equipment. The IPHS are available on the official website of this Ministry. *i.e.* www.mohfw.nic.in. Funds are sanctioned for health facilities in the state, as per their requirement reflected in the Annual State Programme Implementation Plan (SPIP), which is appraised and approved by the National Programme Coordination Committee (NPCC) under NRHM. Records of Proceedings of the NPCC meeting approving State/UT PIPs including the states of Uttarakhand, Punjab, Madhya Pradesh and Orissa are available on the official website of this Ministry. *i.e.* www.mohfw.nic.in. The information regarding budgetary allocation under NRHM and the expenditure for the last three years is given in the Statement.

Statement

State-wise allocation and expenditure under NFHM during the years 2006-07 to 2009-10

(Rs. in lakhs)

Sl. No.	Name of State/UT	2006-07		2007-08		2008-09		2009-10 Allocation
		Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure	
1	2	3	4	5	6	7	8	9
1.	Andaman and Nicobar Islands	910.30	914.03	609.14	634.79	1083.22	1094.45	1704.91
2.	Andhra Pradesh	42005.98	44701.62	59783.51	42533.49	59743.47	74283.09	71704.55
3.	Arunachal Pradesh	3188.31	3345.87	4339.43	4067.09	4347.02	4858.53	5316.19
4.	Assam	51322.36	26437.11	64227.58	54250.83	57849.38	69691.23	88313.65
5.	Bihar	59921.44	39151.10	68070.16	43530.67	69526.35	76722.96	86651.94
6.	Chandigarh	636.57	418.87	734.93	323.20	776.53	661.30	960.94
7.	Chhattisgarh	17457.98	20086.42	22522.77	17009.34	22361.18	14247.15	30503.56
8.	Dadra and Nagar Haveli	346.20	211.63	377.78	253.34	400.18	336.99	451.39
9.	Daman and Diu	360.35	217.28	343.47	183.60	356.86	236.72	422.77
10.	Delhi	5724.73	4802.34	7920.46	5416.02	8521.06	6264.20	11892.39
11.	Goa	949.11	480.51	1338.47	448.66	1241.78	981.11	1372.59
12.	Gujarat	31847.89	29668.02	38057.86	31510.67	38273.13	54621.50	46888.05
13.	Haryana	11769.25	10721.74	13759.89	10423.45	15184.27	25178.12	17914.59
14.	Himachal Pradesh	5935.93	6296.46	6769.91	3671.46	7102.93	9896.13	9909.87

1	2	3	4	5	6	7	8	9
15. Jammu and Kashmir	6582.67	6119.52	8676.75	6121.71	9060.64	10817.55	13525.59	
16. Jharkhand	22920.47	12092.90	26292.30	14855.42	27034.34	33994.12	36102.80	
17. Karnataka	29829.03	20784.58	39595.32	22811.83	42465.61	42465.35	50652.95	
18. Kerala	17721.08	17986.91	21857.20	29547.55	23510.80	39243.33	28185.23	
19. Lakshadweep	247.20	83.97	224.53	64.22	248.08	187.90	280.45	
20. Madhya Pradesh	41309.59	41781.64	54404.54	56008.65	57565.15	69052.53	71043.09	
21. Maharashtra	51294.55	38009.64	67114.17	38829.45	70767.49	93098.60	86057.51	
22. Manipur	5375.46	2298.86	6668.09	3142.84	6340.89	5581.58	9116.33	
23. Meghalaya	5287.10	2496.45	6227.19	2568.81	6091.36	4256.86	8768.97	
24. Mizoram	2847.83	3104.67	3669.85	4109.89	3784.29	5025.46	5276.00	
25. Nagaland	4914.02	3964.48	5618.81	4068.59	5427.53	5059.94	7742.96	
26. Orissa	28467.66	24745.31	34520.41	26611.35	33810.24	31192.45	43719.35	
27. Pondicherry	528.63	789.73	998.15	511.15	1038.56	739.33	1172.64	
28. Punjab	12844.46	10514.63	16196.89	10804.54	17324.33	18625.14	20909.32	
29. Rajasthan	40790.74	33749.74	54818.48	51210.88	53532.62	87471.12	63819.10	
30. Sikkim	1450.89	1124.59	1796.27	1156.03	1956.21	4833.58	2677.91	
31. Tamil Nadu	33855.17	35013.47	43315.55	31613.84	46819.50	61297.59	56502.13	
32. Tripura	6634.68	3522.49	8814.36	3037.57	8578.84	6521.60	12390.05	
33. Uttar Pradesh	114270.03	96986.97	145942.48	102878.56	148037.41	160305.34	186189.44	
34. Uttarakhand	7188.80	5336.29	8443.95	12654.94	9236.61	13050.28	11772.36	
35. West Bengal	43326.24	36720.53	54019.71	37539.80	60385.31	44665.64	68722.66	
Grand Total	710062.70	584680.37	898070.36	674404.23	919183.17	1076558.77	1158634.23	